

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Appeal/36/2021
NAME OF THE COMPANY	Dax Properties Pvt Ltd & another
NAME OF THE PETITIONER(S)	Mohammed Masood UI Hasan & another
NAME OF THE RESPONDENT(S)	Dax Properties Pvt Ltd & another
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Applicant appeared via video conference. Issue NOTICE to the ROC,Hyderabad.

Applicant is directed to serve notice on ROC,Hyderabad and file affidavit of service. Matter to appear for further consideration on 24.09.2021

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MEMBER (T) ✓

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Pavani